

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.10.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 851 of 2021 | Mohit Arora Vs. PNB Housing Finance Ltd. & Anr. | Varsha Banerjee | Astha |
| 2. | Comp. App. (AT) (Ins) No. 860 of 2021 (With Defects) | Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr. | Anuj Tiwari | |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**